

**GOVERNMENT OF INDIA  
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
LOK SABHA**

UNSTARRED QUESTION NO:906  
ANSWERED ON:09.03.2005  
IMPLEMENTATION OF RESERVATION POLICY  
Pathak Shri Brajesh

**Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:**

- (a) whether the Government is aware that the Ministries/Departments and Undertakings are not implementing the reservation policy in appointments effectively;
- (b) if so, the details thereof;
- (c) the action taken/proposed to be taken by the Government to fill up the vacant posts in view of the recommendations of the National Commission for Scheduled Castes/Scheduled Tribes;
- (d) whether the Government proposes to bring a Bill in this regard;
- (e) if so, the details thereof;
- (f) whether any request/memoranda have been received from the Members of Parliament in this regard; and
- (g) if so, the action taken or proposed to be taken in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS. (SHRI SURESH PACHOURI)

- (a): No, Sir.
- (b): Does not arise.
- (c): A Special Recruitment Drive has been launched to fill up the backlog reserved vacancies of SCs and STs.
- (d) & (e): The Government has already introduced the Scheduled Castes, Scheduled Tribes and Other Backward Classes (Reservation in Posts and Services) Bill, 2004 in the Rajya Sabha.
- (f): Yes, Sir.
- (g): As stated in reply to para (d) the Bill has already been introduced in the Parliament.